

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA NO.4123/2016

NEW DELHI THIS THE 4TH DAY OF MAY, 2017

**HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)
HON'BLE MR K.N. SHRIVASTAVA, MEMBER (A)**

1. Dinesh Chaterjee, Pump Operator,
Aged about 58 years,
Group 'C',
S/o Late Shri S.P. Chaterjee,
R/o 803, Janta Flat,
Hospital Group-III.
2. Kuldeep Singh Virdi, Pump Operator,
Aged about 58 years, Group 'C',
S/o Shri N. Singh,
R/o F-16, Mukhran.
3. Prem Durkesh, Pump Operator,
Aged about 65 years, Group 'C',
S/o Late Shri Mangi Ram,
R/o A-118, Pitampura,
Delhi-88.
4. Jasbir Singh, Pump Operator,
Aged about 54 years, Group 'C',
S/o Late Shri Daya Nand,
R/o Vill. Nilothi, Teh-Bhadurgarh,
Gurgaon (H.R.)-78.
5. Pramjeet Singh, Pump Operator,
Aged about 66 years, Group 'C',
S/o Late Shri Nirwar Singh,
R/o F-16, Mukh Ram Garden,
Tilak Nagar, New Delhi.
6. Dhyan Singh, Pump Operator,
Aged about 67 years, Group 'C',
S/o Late Shri Jagat Singh,
R/o 13/532 J.J. Colony,
Choukhandi, New Delhi.
7. Ram Kvar Singh, Pump Operator,
Aged about 67 years, Group 'C',
S/o Late Shri Mukh Ram,
R/o Village, Post Office-Janaula,
Distt. Gurgaon-112603
8. Rattan Kumar, Pump Operator,
Aged about 60 years, Group 'C',
S/o Late Shri Suraj Prakash,
R/o 55/Type-II, Jal Vihar,
Lajpat Nagar-I,

New Delhi-110024.

- 9. Davinder Prasad Sharma,
Pump Operator,
Aged about 52 years,
Group 'C',
S/o Shri Om Parkash,
R/o Vill. Sultan Pur,
Noida, Gautambudh Nagar,
Sector-128.
- 10. Rishi Pal, Pump Operator,
Aged about 53 years,
Group 'C',
S/o Late Shri Raghbir Singh,
R/o 04/375, Azad Nagar,
Braut, Distt-Baghpur (U.P.)

...Applicants

(By Advocate: Mr. Pushpinder Yadav)

VERSUS

- 1. The CEO,
Delhi Jal Board, Varunalya,
Phase-II, Karol Bagh, New Delhi.
- 2. Vice Chairman, DDA Vikas Sadan,
JLN Marg, New Delhi-110002.

...Respondents

(By Advocate: Mr. Arun Birbal)

:ORDER (Oral):

DR BRAHM AVTAR AGRAWAL, MEMBER (J):

Learned counsel for the applicants submits that the reliefs sought in the OA have been granted by the respondent no.1, vide their Circular dated 14.10.2016 (brought on record) and, therefore, he seeks to withdraw the OA.

- 2. Accordingly, the OA is disposed of as having become infructuous.

(K.N. SHRIVASTAVA)
MEMBER (A)

(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)

/JK/

